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Title: Introduction of the Protection of Civil Rights (Amendment) Bill, 2011 (Amendment of section 3, etc.).

SHRI MOHAN JENA (JAJPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Protection of Civil Rights Act, 1955.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Protection of Civil Rights Act, 1955."

*The motion was adopted.*

SHRI MOHAN JENA : Sir, I introduce the Bill.

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